

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.TP No. 7/CB/2022(Copet No. 65/2013)- H.C.
TA No. 6/CB/2022(IA No. 6/2022)

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	KRSNA Minerals -Vs- Pradhan Industries Ltd.
Under Section	433

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

:

For Respondent (s)

Ms. Harapriya Swain, Adv.

ORDER

Ld. Proxy Counsel, Ms. Harapriya Swain, appearing for the counsel on record Mr. Manas Ranjan Baug, for the respondent. There is no representation for the respondent. At the request of the petitioner counsel, matter adjourned to 26.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)